

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.04.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 275 of 2021	Raghuvanshi Refractories Vs. Desai Impex Pvt. Ltd.	Gaurav	
2.	Comp. App. (AT) (Ins) No. 276 of 2021	Dinesh Gupta Vs. Vikram Bajaj Liquidator M/S Best Foods Ltd.	Sumesh Dhawan	
3.	Comp. App. (AT) (Ins) No. 277 of 2021	Jai International Pvt. Ltd. Vs. Jaroli Agro Pvt. Ltd.	Nitish Sharma	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan
5.	Comp. App. (AT) (Ins) No. 635 of 2020	Bank of Baroda Vs. Sri Munisuvrata Agri International Ltd. & Anr.	Pankaj Vivek	Vikas Sethi-R1 Soumya Dutta-R2
6.	Comp. App. (AT) (Ins) No. 1118 of 2020	Thomas George Vs. Union Bank of India & Anr.	Arvind Kr. Jadon	Ekta Choudhary-R1
7.	Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	R.P. Agarwal-R1 Abhishek Anand-R2, R4 & R5
8.	Comp. App. (AT) (Ins) No. 45 of 2021	9M Corporation Vs. Naresh Verma & Ors.	Hitesh Sachar	Atul Sharma Mehak Khurana-R2 Dhruv Dewan-R3

9.	Comp. App. (AT) (Ins) No. 56 of 2021	The Assistant Commissioner of Central Tax Vs. V. Shanker RP for M/S Sri Ramanjaneya Ispat Pvt. Ltd.	Joseph Constant Kullu	
10.	Comp. App. (AT) No. 158 of 2020	HDFC Ventures Trustee Company Ltd. & Ors. Vs. New Consolidated Construction Company & Ors.	Wadia Ghandy	Anuj Berry Harshita Choubey- R1 Ammar Faizullabhoy-R2 to R4
11.	Comp. App. (AT) No. 237 of 2020	Channel Foods Pvt. Ltd. Vs. A.K. Nowshad	Swati Bansal	A.K. Nowshad Himanshu Suman
12.	Comp. App. (AT) No. 31 of 2021	Care Ratings Ltd. & Anr. Vs. Srei Equipment Finance Ltd. & Anr. With	Ravi Bharuka	
13.	Comp. App. (AT) No. 34 of 2021	Brickwork Ratings India Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Arjun Krishan	Shreyas Edupugani Anjan Chakraborty Saptarshi Handal-R1
14.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis M.K. Ghosh-R3

Note: The Court will rise at 12:00 Noon.

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**